

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONAL BENCH AT CHENNAI**

**ORIGINAL APPLICATION NO. 56 OF 2024**

**Arunkumar Sermakkani**

S/o. Shri. Sermakkani

Aged about 43 years,

House No.4, Pushpam Ranches,

Survey Nos. 272 & 273, Kalukondapaalli Village,

Denkanikotta Taluk, Hosur,

Krishnagiri District,

Tamil Nadu - 635107 & 7 others.

...Applicants

**Vs**

**Union of India**

Ministry of Environment, Forest & Climate Change

Through its Secretary,

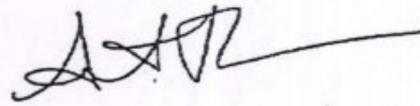
Jor Bagh, Lodhi Colony,

New Delhi-110003 & 4 others

...Respondents

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Filed by  
**Thiru.S. Sai Sathya Jith,**  
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**Original Application No. 56 OF 2024**

**1. Arunkumar Sermakkani**

S/o. Shri. Sermakkani  
Aged about 43 years,  
House No.4, Pushpam Ranches,  
Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu - 635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**2. Nagarajan Damodran**

S/o. Shri. Damodran  
Aged about 48 years,  
House No.75, Pushpam Ranches,  
Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**3. Vishwath**

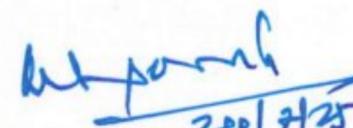
S/o. Shri. Balachandar  
Aged about 27 years,  
House No.76, Pushpam Ranches,  
Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**4. Arockia Raj**

S/o. Shri. R.Rabhael  
Aged about 33 years,  
Authorized Representative of Pushpam Realty  
House office at: Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**5. Ram Prasad Jandhyala**

S/o. Shri. Lakshmi Narayana Murthy,  
Aged about 47 years,  
House No.7, Pushpam Ranches,

  
29/9/25  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu - 635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**6. Sujay Eshwar Rao Godhkey**

S/o. Shri.G.Y.Eshwar Rao,  
Aged about 57 years,  
Survey No.273/1,  
Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**7. VelavarPounraka**

S/o. Shri. Pounraja  
Aged about 43 years,  
House No.20, Pushpam Ranches,  
Survey Nos. 272 & 273, Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702.

**8. Paramjeet Singh**

S/o. Shri. Vinod Singh  
Aged about 37 years,  
Survey Nos. 298/B,  
Kalukondapaalli Village,  
Denkanikotta Taluk, Hosur,  
Krishnagiri District, Tamil Nadu-635107.  
[stanly.lawyer@gmail.com](mailto:stanly.lawyer@gmail.com)  
9940178702

**...APPLICANTS.**

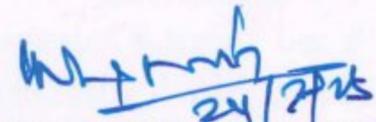
**VERSUS**

**1. Union of India**

Ministry of Environment, Forest & Climate Change  
Through its Secretary,  
Jor Bagh, Lodhi Colony,  
New Delhi-110003  
Ph.: 011-20819308, 011-20819408  
Email ID: [secy-moef@nic.in](mailto:secy-moef@nic.in)

**2. Central Pollution Control Board**

Through the Member Secretary,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi-110032.

  
24/2/25

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

011-43102030  
ccb.cpcb@nic.in

**3. Tamil Nadu Pollution Control Board**

Through the Member Secretary,  
No.76, Mount Salai, Guindy,  
Chennai-600032.  
Ph.: 044 -22353145  
Email ID: [grievance@tnpcb.gov.in](mailto:grievance@tnpcb.gov.in).

**4. Directorate of Town and Country Planning,**

Through the Director,  
2nd, 3rd and 4th floor, C & E Market Road,  
Koyambedu, Chennai- 17.  
044-29585161, [ctcptn@tn.gov.in](mailto:ctcptn@tn.gov.in).

**5. M/S Meenakshi Udyog Ltd.**

Through the Managing Director,  
2nd floor, Right Wing, Alsa Mall,  
Montieth Road, Egmore, Chennai- 600008.  
Ph.: +91 8778112322  
EmailID:[info@meenakshigroup.in](mailto:info@meenakshigroup.in).

....Respondents.

**ADDITIONAL REPORT FILED ON BEHALF OF THIRD RESPONDENT -TAMIL NADU POLLUTION CONTROL BOARD**

I, A.Shanmugam, Son of Thiru K.Arumugam, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely states as follows:

1. I respectfully submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this Report on behalf of the Third Respondent (Tamil Nadu Pollution Control Board) and as such I am well acquainted with the facts of the case from the records available in our office.
2. It is respectfully submitted that the application has filed before the Hon'ble National Green Tribunal, SZ, Chennai with the following prayers
  - (i) Direct the Respondent No.5 to close down the plant of a steel rolling unit for the failure to obtain Prior Environment Clearance as per the EIA Notification, 1994 and 2006 and for causing unabated hazardous pollution in the vicinity.

  
24/12/25  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

- (ii) Direct the concerned authorities to assess the health of the people surrounding 10 km radius from the unit who are being exposed by the toxic pollutants emanates by the Respondent No.5.
- (iii) Issue directions to Respondent Nos. 1 to 4 to initiate appropriate action against the Respondent No.5 for the illegal and unauthorised operation of the plant at Kalugondapalli, Denkanikottai Taluk, Krishnagiri District, Tamil Nadu without obtaining the Prior Environment Clearance as per the EIA Notification, 1994 and 2006.
- (iv) Impose environmental compensation on Respondent No. 5 for undertaking operations without prior Environmental Clearance under Section 15 and Section 20 of the National Green Tribunal Act, 2010.
- (v) Impose environmental compensation on Respondent No. 5 for undertaking constructions in violation of the conditions of the Consent under the Air Act and Noise Pollution (Regulation and Control) Rules, 2000
- (vi) Direct Respondent Nos. 1 to 4 to initiate enquiry and actions against the concerned erring officials for permitting the Respondent No.5 to operate the plant without statutory clearances.

3. It is respectfully submitted that the Tamil Nadu Pollution Control Board has filed its report on 09.10.2024 before the Hon'ble Tribunal(SZ), Chennai and it may be treated as part and parcel of this Additional Report.
4. It is respectfully submitted that the unit of **M/s. Meenakshi udyog (India) Pvt Ltd**, located in S.F. No. 291/1, 2A, 2B, 3A, 3B & 4A & 292/4A, 4B, 5A & 5B in Kalugondapalli Village, Denkanikottai Taluk, Krishnagiri District has obtained consent to operate Expansion-I vide TNPCB's Proc. No. T1/TNPCB/F.0571HSR/OL/HSR/W&A/2024, Dt: 15.02.2024 under the Water (P&CP) Act, 1974 and Air (P&CP) Act, 1981 with validity upto 31.03.2029 for their activity subject to certain conditions mentioned therein.
5. It is respectfully submitted that the 5<sup>th</sup> Respondent unit was inspected on 18.06.2024 and based on the observations, the Board vide Proc. No.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.

T1/TNPCB/F.0715HSR/Directions/Air/2024, dated:11.09.2024 has issued directions under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 as amended to comply with certain conditions. At present, the DEE, Hosur has reported that the unit has complied with certain conditions and partially complied with the other conditions issued in the directions vide Board Proc. dt. 11.09.2024. The compliance of the directions issued by the Board is as follows:

S. No	Direction issued	Status of Compliance
1.	The unit shall install Continuous Ambient Air Quality Monitoring System for common / criterion parameters relevant to the main pollutants released (e.g. PM10 and PM2.5 in reference to PM emission and SO2 and NOx in reference to SO2 and NOx emissions) within and outside the plant area (at least at four locations one within and three outside the plant area), covering upwind and downwind directions.	<b>Partially Complied.</b> The unit has provided Continuous Ambient Air Quality Monitoring System for PM10 and PM2.5 inside the unit premises and yet to provide three units outside the plant.
2.	The unit shall install 24x7 continuous emission monitoring system at process stacks (Induction furnace 10 T & 12 T (1 No. each)) to monitor stack emission with respect to standards prescribed in Environment (Protection) Rules, 1986 as amended from time to time and the same shall be connected to the TNPCB and the CPCB online servers and calibrate these systems from time to time according to equipment supplier specification through labs recognized under Environment (Protection) Act, 1986 or NABL accredited laboratories.	<b>Complied.</b> The unit has provided continuous emission monitoring system at process stacks of induction furnace 10 T & 12 T and the same was connected to CAC, TNPCB. During operation the same were found in operation.
3.	The unit shall provide fog / mist sprinklers in the bulk raw material storage area (at the transfer points) like iron ore, coal and for fly ash and similar solid waste storage areas.	<b>Complied.</b> The unit has provided fog/ mist sprinklers in the bulk raw material storage area (at the transfer points) like iron ore, coal and for fly ash and similar solid waste storage areas

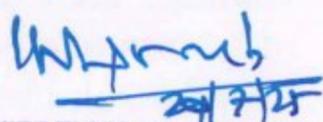
  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.

4.	The unit shall provide wheel washing mechanism in entry and exit gates with complete recirculation system.	<b>Complied.</b>
5.	The unit shall ensure that all stockyards have impervious flooring and equipped with water spray system for dust suppression.	<b>Partially Complied.</b> The unit has provided 70 % of impervious flooring in the stock yards and the remaining 30 % impervious flooring is in progress.
6.	The unit shall continue to develop more green belt around its premises.	<b>Complied.</b> The unit has planted around 500 nos. of tree inside the boundary of the unit.

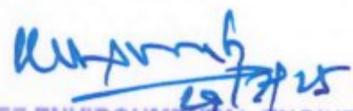
6. It is respectfully submitted that the unit was addressed vide DEE, TNPCB, Hosur Lr. No. F. No. 0072/ DEE/ TNPCB/ OL/ HSR/ 2025, Dated: 14.07.2025 to comply with the following instructions. **(Copy enclosed as Annexure- I).**

1. The unit apply for consent to operate – Direct for the change in the disposal of sewage, point source emission and APC measures immediately through OCMMS.
2. The unit shall take necessary action to install the remaining three CAAQM units outside the unit premises as per the consent order condition.
3. The unit shall improve good housekeeping in the process area, stack yard, raw material storage area and Roads.
4. The unit shall provide water sprinkler arrangement/ vehicle fitted with water sprinkler arrangement to control the fugitive emission in the raw material storage area, vehicle movement area.
5. The unit shall develop more greenbelt inside and outside of the unit premises so as to attenuate the fugitive emission.

7. It is further submitted that, the RoA of the Ambient Air Quality/ Stack Monitoring / Ambient Noise Level survey conducted in the unit on 15.04.2025 and 16.04.2025 for the year 2025-26 reveals that all the parameters are within the standard prescribed by the Respondent Board. **(Copy of the RoA is enclosed as Annexure - II).**

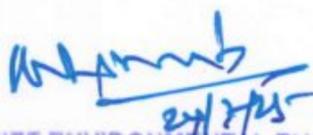
  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.

Therefore, it is prayed that this Hon'ble Tribunal it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.

### VERIFICATION

I, A.Shanmugam, Son of Thiru K.Arumugam, working as Joint Chief Environmental Engineer, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above additional report are true to the best of my knowledge through records.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMILNADU POLLUTION CONTROL BOARD,  
 No.76, MOUNT SALAI, CHENNAI-600 032.





**TAMILNADU POLLUTION CONTROL BOARD**

<p>From</p> <p>Er.C.Muthuraj, M.Tech., District Environmental Engineer (i/c) Tamilnadu Pollution Control Board, Plot No. 149, SIPCOT – I, Dharga, Hosur – 635 126, Krishnagiri District.</p>	<p>To</p> <p>The Director, M/s. Meenakshi Udyog India Pvt Ltd Kappakal Village, Uliveeranapalli (Post), Denkanikottai Taluk- 635114..</p>
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**Lr.No.F.No.0072/DEE/TNPCB/OL/HSR/2025 Dated: 14/07/2025**

Sir,

Sub: TNPCB – O/o. DEE, Hosur -M/s. Meenakshi Udyog India Pvt Ltd, located in S.F. No. 291/1, 2A...etc. Kalugondapalli Village, Denkanikottai Taluk, Krishnagiri District- Certain instruction issued–Reg

Ref: 1. TNPCB's Proc. No. T1/ TNPCB/ F.0571HSR/ OL/ HSR/ W&A/ 2024, Dt: 15.02.2024.  
2. Inspection of the unit on 14.07.2025.

\*\*\*\*\*

I invite your kind attention your unit of M/s. Meenakshi udyog (India) Pvt Ltd, located in S.F. No. 291/1, 2A, 2B, 3A, 3B & 4A & 292/4A, 4B, 5A & 5B in Kalugondapalli Village, Denkanikottai Taluk, Krishnagiri District was obtained consent to operate Expansion-I vide TNPCB's Proc. No. T1/ TNPCB/ F.0571HSR/ OL/ HSR/ W&A/ 2024, Dt: 15.02.2024 under the Water (P&CP) Act, 1974 and the Air ( P&CP) Act, 1981 with validity upto 31.03.2029 subject to certain conditions.

Now, the unit was inspected on 14.07.205 and the following were observed.

1. The unit has provided septic tank with dispersion trench for the treatment of sewage generated. In addition to that, the unit has provided Sewage treatment plant for the treatment of sewage which is yet to be commissioned.
2. Also, it is observed that following APC measures for the point source emission at site, which mismatches with APC measures mentioned in the consent of the Board.
  - i. Induction Furnace - 10 T/Hr- Cyclone separator & Bag House Filter with Stack of 30 M height.
  - ii. Induction Furnace - 12 T/Hr- Cyclone separator & Bag House Filter with Stack of 30 M height.
  - iii. Induction Furnace - 12 T/Hr- Cyclone separator & Bag House Filter with Stack of 30 M height.
  - iv. Reheating Furnace - 18 T/Hr- Wet scrubber with Stack of 12 M height.
  - v. Continuous Casting Machine- 2 strands- stack of 15 M height.
  - vi. D.G. Set 600 KVA- Acoustic enclosure with stack of 7 M height.

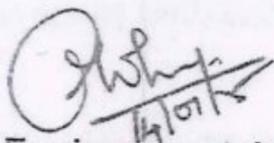
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- vii. D.G Set 320 KVA- Acoustic enclosure with stack of 6 M height.
- viii. D.G Set 180 KVA- Acoustic enclosure with stack of 5 M height.
3. The unit has provided Continuous Ambient Air Quality Monitoring System for PM10 and PM2.5 inside the unit premises and yet to provide three units outside the plant:
4. The unit has provided slug processing unit consists of jaw crusher with magnetic separator.

Based on the inspection, you are requested to comply with the following instructions: -

1. The unit apply for consent to operate – Direct for the change in the disposal of sewage, point source emission and APC measures immediately through OCMMS.
2. The unit shall take necessary action to install the remaining three CAAQM units outside the unit premises as per the consent order condition.
3. The unit shall improve good housekeeping in the process area, stack yard, raw material storage area and Roads.
4. The unit shall provide water sprinkler arrangement/ vehicle fitted with water sprinkler arrangement to control the fugitive emission in the raw material storage area, vehicle movement area.
5. The unit shall develop more greenbelt inside and outside of the unit premises so as to attenuate the fugitive emission.

The action taken on the above instructions should be submitted to this along with photograph to this office at the earliest.

  
District Environmental Engineer (i/c),  
Tamil Nadu Pollution Control Board  
Hosur

14/2/25



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Annexure-III

## TAMIL NADU POLLUTION CONTROL BOARD

From Deputy Chief Scientific officer, District Environmental Laboratory, Tamil Nadu Pollution Control Board, Hosur-635 126	To Director M/s.Meenakshi Udyog India Pvt Ltd, Kappakal Village, Uliveeranapalli (Post), Denkanikottai Taluk-635114.
--	---

Lr No.TNPCB/DEL/HSR/AAQ-(2025-2026)/ Dt 12.5.2025

Sir,

Sub: Furnishing of Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey- Reg.

Ref: AAQ/SM conducted on 15.4.2025 to 16.4.2025 (For the year 2025-2026)

\*\*\*\*\*

With reference to the above, Please find enclosed herewith the Report of Analysis of Ambient Air Quality / Stack Monitoring / Ambient Noise Level Survey conducted in the vicinity of your industry M/s.Meenakshi Udyog India Pvt Ltd, Kapaau Village, Uliveeranapalli (Post), Denkanikottai Taluk, from 15.4.2025 to 16.4.2025 (2025-2026) along with Invoice.

*K. Rajan*  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur

Encl.: As above.

Copy Submitted to:

1. District Environmental Engineer, TNPCB, Hosur.
2. Copy to File.

**TAMIL NADU POLLUTION CONTROL BOARD****REPORT OF ANALYSIS**

1. Name of the Industry : M/s.Meenakshi Udyog India Pvt Ltd  
2. Address of the Industry : Kappakal Village, Uliveeranapalli (Post)  
Denkanikottai Taluk,  
3. Date of Survey : 15.4.2025 to 16.4.2025  
4. Duration of Survey : (24 Hours)

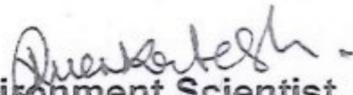
**Meteorological Conditions.**

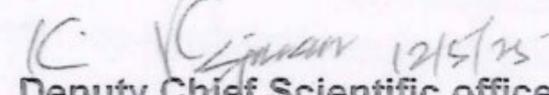
Ambient Temperature (°C)	Min 22	Max 34	Relative Humidity (%)	Min 42	Max 73
Weather condition	Clear sky		Rain Fall(mm)	Nil	
Predominant Wind Direction	(NE-SW)		Mean Wind Speed (Km/hr.)	12	

**Ambient Air Quality Survey Results**

SL NO	Air Sampled Location	Direction	Distance (m)	Height (m)	Pollutants Concentration ( $\mu\text{g}/\text{m}^3$ )			
					As per NAAQM Standards Time Weighted Average 24 Hours			
					PM (10)	PM (2.5)	SO <sub>2</sub>	NO <sub>2</sub>
					100	60	80	80
1	On the top of the Scaffolding near Industry Main Gate (Heavy Vehicle Movement) area	(NE)	120	2	59	21	13	25
2	On the top of the Scaffolding near Induction Furnace 10 T/hr area	(E)	70	2	87	-	17	33
3	On the top of the Scaffolding near Continuous Casting Machine- 2 strands area	(S)	80	2	78	-	10	29
4	On the top of the Scaffolding near Reheating Furnace 18 T/hr area	(SW)	100	2	95	38	19	37
5	On the top of the Scaffolding near Admin Building area	(NW)	80	2	53	-	8	21
6	On the top of the Scaffolding near Scrap Storage area	(N)	125	2	72	-	12	26

Note: Instrument used for Air sampling Respirable Dust Sampler & Fine Particulate Air Sampler, Calibration of the Instruments Valid up to: 12.12.2025

  
Environment Scientist

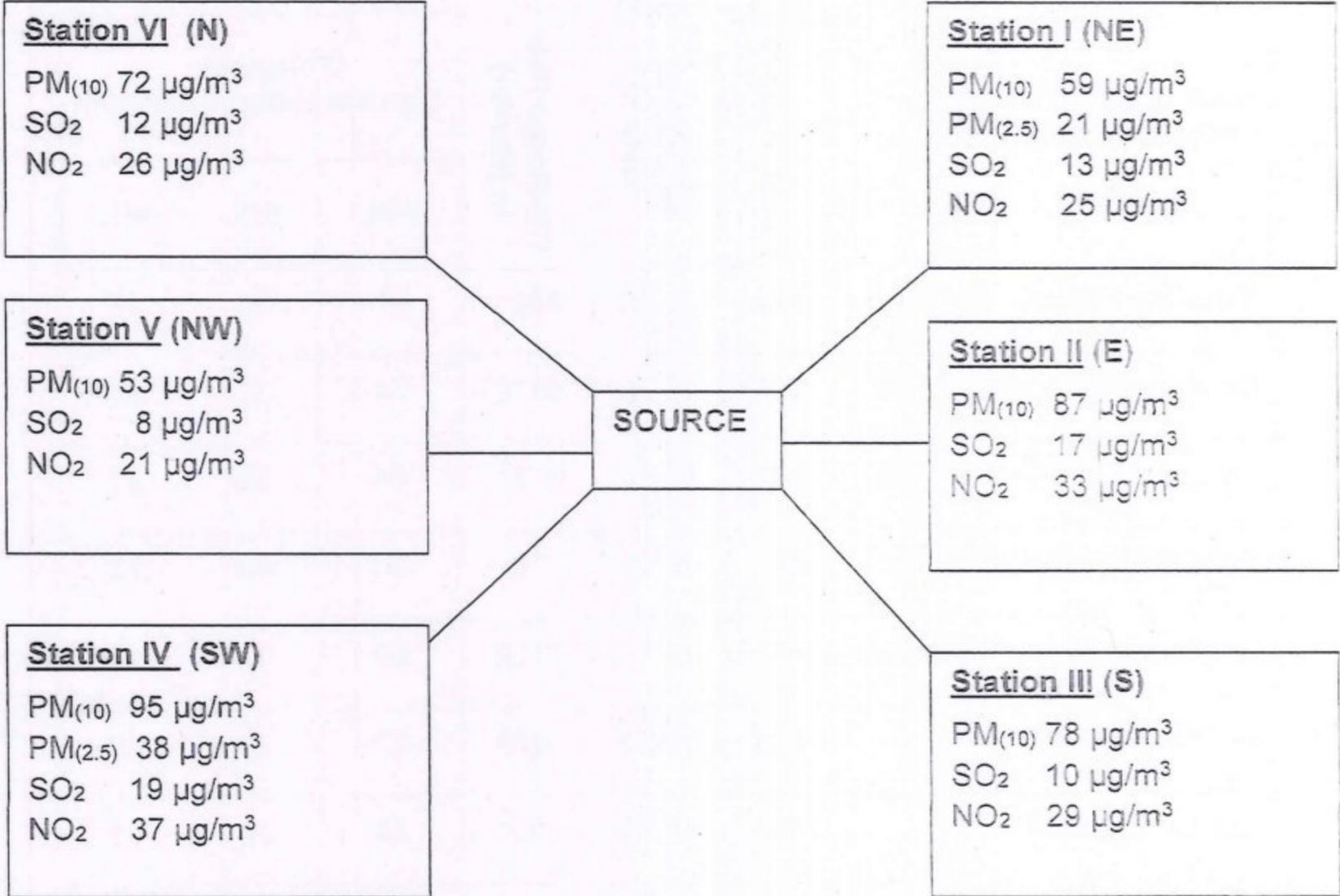
  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur

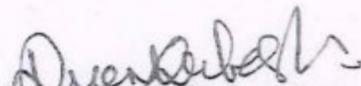


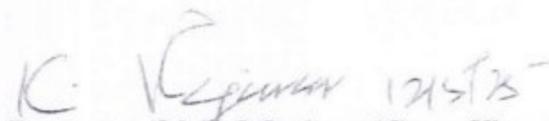
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**TAMIL NADU POLLUTION CONTROL BOARD****REPORT OF ANALYSIS.**

1. Name of the Industry : M/s.Meenakshi Udyog India Pvt Ltd  
2. Date of Survey : 15.4.2025 to 16.4.2025  
3. Predominant Wind Direction : (NE-SW)  
4. Weather Condition : Clear Sky



  
Environment Scientist

  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur



## TAMIL NADU POLLUTION CONTROL BOARD

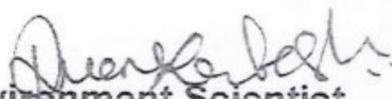
### REPORT OF ANALYSIS.

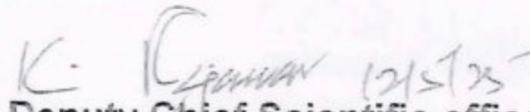
1. Name of the Industry : M/s.Meenakshi Udyog India Pvt Ltd  
2. Address of the Industry : Kappakal Village.  
Uliveeranapalli (Post),  
Denkanikottai Taluk,  
3. Date of Survey : 15.4.2025 to 16.4.2025

### Stack Monitoring Survey Results

SL NO	Stack attached to/Point Emission Source	Stack Temp °K	Velocity in (m/Sec)	Discharge Rate in (Nm <sup>3</sup> /hr)	Pollutants Concentration (mg/Nm <sup>3</sup> )		
					PM	SO <sub>2</sub>	NO <sub>x</sub>
1	Induction Furnace 10 T/hr	572	10.65	4821	67	26	18
2	Induction Furnace 12 T/hr-1	591	13.20	5976	74	35	21
3	Induction Furnace 12 T/hr-2	583	13.52	6121	81	39	27
4	Reheating Furnace 18 T/hr	602	15.73	72	90	43	32
5	Continuous Casting Machine	461	13.12	7122	50	17	10
6	DG Set 600 KVA	628	18.95	1206	52	29	89
7	DG Set 320 KVA	535	15.73	1001	43	24	76
8	DG Set 180 KVA	489	12.42	791	38	21	62

Note: Instrument used for Stack sampling Envirotech Instrument, Calibration of the Instrument is Valid up to: 12.12.2025

  
Environment Scientist

  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur



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**TAMIL NADU POLLUTION CONTROL BOARD****REPORT OF ANALYSIS**

1	Name of the Industry	M/s.Meenakshi Udyog India Pvt Ltd		
2	Address of the Industry	Kappakal Village. Uliveeranapalli (Post), Denkanikottai Taluk,		
3	Date of Survey	15.4.2025 to 16.4.2025		
Type of Survey	Ambient	Time of Survey	Day	
Meteorological conditions		Clear Sky		

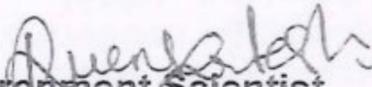
**Logging Parameters**

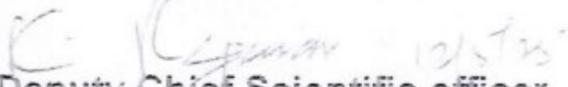
Instrument Used	CASELLA	Serial No.	CELL: 63X2206850	
Logging Interval	10 Minutes each point	Measuring Range	50 – 110 dBA	
Weighting	"A"	Time Weighting	FAST	
Sound Incidence	Frontal	Time in hrs.	11.20 - 12.10	

**Report of Noise Level Monitoring**

SL NO	Noise Sampled Location	Duration (Min)	Sound Level in dB(A)			Standard (as per Noise Regulation Rules-2000)
			Leq	Min	Max	
1	Near Industry Main Gate (Heavy Vehicle Movement) area	10	53.0	51.3	54.7	55 dB(A) Day Time
2	Near Induction Furnace 10 T/hr area	10	51.2	49.0	53.5	55 dB(A) Day Time
3	Near Continuous Casting Machine- 2 strands area	10	50.1	47.9	52.3	55 dB(A) Day Time
4	Near Reheating Furnace 18 T/hr area	10	52.6	51.0	54.2	55 dB(A) Day Time
5	Near Admin Building area	10	49.0	46.7	51.3	55 dB(A) Day Time

Note: Instrument used for Noise Level Monitoring Make-Casella, Serial No-CELL 63X2206850 Calibration of the Instrument is valid upto: 28.12.2025

  
Environment Scientist

  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur



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# TAMIL NADU POLLUTION CONTROL BOARD

## REPORT OF ANALYSIS

1. Name of the Industry : M/s.Meenakshi Udyog India Pvt Ltd
2. Date of Survey : 15.4.2025 to 16.4.2025
3. Predominant Wind Direction : (NE-SW)
4. Weather Condition : Clear Sky

### STATUS OF POLLUTANTS LEVEL

#### I Ambient Air Quality

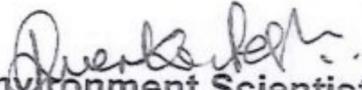
1. Total No of Air Quality Station Monitored : 6
2. Number of AAQ Stations In which Pollutants Level Exceeded the Board Standards : 6

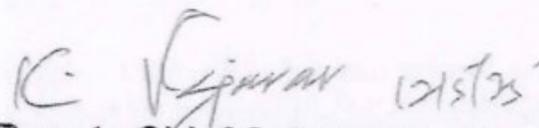
Maximum and Minimum values of Pollutants level observed.

SL NO	Ambient (Air) Pollutant	Valus in microgram/m <sup>3</sup>		As per NAAQM Standards Time Weighted Average 24 Hours
		Minimum	Maximum	
1	Particulate Matter as PM <sub>10</sub>	53	95	100
2	Particulate Matter as PM <sub>2.5</sub>	21	38	60
3	Gaseous Pollutants			
	(I) Sulphur Dioxide as SO <sub>2</sub>	8	19	80
	(II) Nitrogen Dioxide as NO <sub>2</sub>	21	37	80

#### II Stack Monitoring

1. Total no of Stacks Monitored : 8
2. Number of Stacks in which Pollutants level exceeded the Board Standard : Nil

  
Environment Scientist

  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur



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**TAMIL NADU POLLUTION CONTROL BOARD**

To

M/s.Meenakshi Udyog India Pvt Ltd,  
Kappakal Village,  
Uliveeranapalli (Post),  
Denkanikottai Taluk-635114.

**INVOICE NO:TNPCB/DEL/HSR/7/Dt12.5.2025**

SL NO	Description of Fees	Rate per Stations as per G.O (2D) No 13,Dt: 31.8.2024	No of Sampling Points	Amount (Rs.)
1	Ambient Air Quality Sampling with PM <sub>(10)</sub> SO <sub>2</sub> & NO <sub>2</sub>	21000/-	6	126000/-
2	Ambient Air Quality Sampling with PM <sub>(2.5)</sub>	5400/-	2	10800/-
3	Stack Monitoring PM, SO <sub>2</sub> & NO <sub>x</sub>	22250/-	8	178000/-
4	Ambient Noise Level testing charges (First 5 Points)	7000/-	5	7000/-
5	Transport Charges	-	-	10000/-
<b>Total Invoice</b>				<b>331800/-</b>
Total Fees Paid Vide DD NO:060534 Date:29.4.2025 Axis Bank, Hosur				<b>331800/-</b>
Balance to pay				<b>Nil</b>

*K. Sivan*  
Deputy Chief Scientific officer  
District Environmental Laboratory  
Tamil Nadu Pollution Control Board  
Hosur

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL, SOUTHERN  
ZONAL BENCH AT CHENNAI**

**ORIGINAL APPLICATION NO. 56 OF  
2024**

**Arunkumar Sermakkani**

S/o. Shri. Sermakkani

Aged about 43 years,

House No.4,Pushpam Ranches,

Survey Nos. 272 & 273, Kalukondapaalli  
Village,

Denkanikotta Taluk, Hosur,

Krishnagiri District,

Tamil Nadu - 635107 & 7 others.

...Applicants

**Vs**

**Union of India**

Ministry of Environment, Forest & Climate  
Change, Through its Secretary,

Jor Bagh, Lodhi Colony,

New Delhi-110003 7 4 others

...Respondents

**ADDITIONAL REPORT FILED ON  
BEHALF OF THE THIRD  
RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB**

**Thiru.S. Sai Sathya Jith,**

**Advocate, Chennai.**

**Date: 23.07.2025**

**Date of hearing on:24.07.2025**